

Man Mohan Sharma

D.H.J.S

Director (Administration) /
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)
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No. DJA/Acd./OC-DHJS(Promotion)/Batch-XI/1552/2022/1796 17th May, 2022

1. Sh. Gitesh Kathpalia, Principal District & Sessions Judge, HQs, Central, THC
2. Sh. Vimal Kr. Yadav, Principal District & Sessions Judge, North, Rohini
3. Sh. Sanjay Kumar, Principal District & Sessions Judge, West, THC

Sub.: Practical Training of Trainee Judicial Officers of DHJS on Promotion

Respected Sir

This is in continuation of letter bearing No. DJA/Acd./OC-DHJS(Promotion)/Batch-XI/1552/2022/1741-1751 dated 11.05.2022, whereby 68 recently promoted DHJS officers were sent for Court Attachment in District Courts for the period from 17th to 21st May, 2022.

As per recent transfers/posting orders and request received from a Mentor Judge, the court attachment schedule has been modified as per **Annexure 'A'**.

It is requested that the Mentor Judges may kindly be informed accordingly.

With regards

Yours sincerely

Man Mohan Sharma
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No. DJA/Acd./OC-DHJS(Promotion)/Batch-XI/1552/2022/

17th May, 2022

Copy for information to:
All the trainee DHJS Officers

Man Mohan Sharma

Encl.: As above

MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

No. 36086-091 /JOTP/Gaz./2022

Dated, Delhi the 18 MAY 2022

Copy of letter No. DJA/Acd./OC-DHJS(Promotion)/Batch-XI/1552/2022/1790 dated 17.05.2022 received from the Ld. Director (Administration)/Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to:-

1. Sh. Lovleen, PO MACT, Central, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading.

(Mukesh Kumar Gupta)
(Mukesh Kumar Gupta)
Additional District Judge-11
Officer In-charge (Judicial Branch)
For Principal District & Sessions Judge (HQs)
Central, Tis Hazari Court, Delhi

07 MAY 2022

Annexure 'A'

Modified List of Court Attachments of Trainee Judicial Officers of DHJS on Promotion

- A) In view of the recent transfer/postings and request received from one of the Mentor Judges, the list of court attachment circulated vide letter bearing No. DJA /Acad./OC-DHJS(Promotion)/Batch-XI/1552/2022/1741-1751 dated 11.05.2022, is modified as below:

Sl.No.	Name of Trainee Officer	Date of Attachment	Place of Attachment
1.	Sh. Gajender Singh Nagar	17.05.2022	Sh. Lovleen, PO MACT, Central, THC (instead of Dr. Kamini Lau)
2.	Ms. Susheel Bala Dagar	18.05.2022	
3.	Ms. Swati Katiyar	19.05.2022	
4.	Sh. Sandeep Gupta	20.05.2022	
5.	Ms. Aanchal	21.05.2022	

Sl.No.	Name of Trainee Officer	Date of Attachment	Place of Attachment
1.	Sh. Sandeep Gupta	17.05.2022	Sh. Vishal Singh, ASJ, West, THC (instead of Ms. Hemani Malhotra)
2.	Ms. Aanchal	18.05.2022	
3.	Sh. Gajender Singh Nagar	19.05.2022	
4.	Ms. Susheel Bala Dagar	20.05.2022	
5.	Ms. Swati Katiyar	21.05.2022	

Sl.No.	Name of Trainee Officer	Date of Attachment	Place of Attachment
1.	Sh. Vikram	17.05.2022	Sh. Shivaji Anand, ASJ, North, Rohini (instead of Sh. Rakesh Kumar-III)
2.	Sh. Gopal Singh Chauhan	18.05.2022	
3.	Sh. Dharendra Rana	19.05.2022	
4.	Sh. Dharmender Singh	21.05.2022	

- B) In all the other courts where the Mentor Judge has been transferred, the Trainee Officers shall report to the successor Judge.



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Chairperson (Officiating)